

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000008/2020	M/S. NALCO. VS	M/S. R.K.RATH VS	// ()
2	BLAPL/0001629/2020	M/S. ORISSA COAL CHEM. PVT. LTD. JATIN @ JATINDRA TIPIRIA VS	SANGRAM RATH VS	// /04 /2020 ()
3	BLAPL/0001630/2020	STATE OF ODISHA BIMAL TAKRI VS	SACHIDANANDA DASH VS	// KORAPUT TOWN /01 /2020 ()
4	BLAPL/0001631/2020	STATE OF ODISHA CHINAYA RAO VS	S.P.DASH VS	// RAYAGADA TOWN /456 /2019 ()
5	BLAPL/0001632/2020	STATE OF ODISHA KUMUDA RANA VS	S.K.JOSHI VS	// KOMNA PS /14 /2020 ()
6	BLAPL/0001633/2020	STATE OF ODISHA KAMLESH MONDAL VS	MANORANJAN PADHY VS	// JEYPORE TOWN /295 /2019 ()
7	BLAPL/0001634/2020	STATE OF ODISHA SHYAM KUMAR JAISWAL VS	MANORANJAN PADHY VS	// NANDAPUR /08 /2019 ()
8	BLAPL/0001635/2020	STATE OF ODISHA UDAYABHANU SINGH VS	MANORANJAN PADHY VS	// SUNABEDA /115 /2016 ()
9	BLAPL/0001636/2020	STATE OF ODISHA JATIN KHAMARI VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /02 /2020 ()
10	BLAPL/0001637/2020	STATE OF ODISHA KISAN KUMBHAR @ KISHAN VS	PULAKESH MOHANTY VS	// BURLA /518 /2019 ()
11	BLAPL/0001638/2020	STATE OF ODISHA SAHJAAD ALI @ MONU VS	PARTHA SARATHI NAYAK VS	// BISRA /126 /2019 ()
		STATE OF ODISHA		//

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12	BLAPL/0001639/2020	JAYAKRUSHNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /287 /2014 () //
13	BLAPL/0001640/2020	DILLIP PATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RARUAN /08 /2020 () //
14	BLAPL/0001641/2020	RAINA KADRAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	K.SINGHPUR /118 /2019 () //
15	BLAPL/0001642/2020	BIPINA MALLICK VS STATE OF ODISHA	SURYAKANTA DASH VS	BADACHANA /190 /2012 () //
16	BLAPL/0001643/2020	BANAMALI MALI VS STATE OF ODISHA	JAGABANDHU SAHU VS	MACHHKUND /89 /2019 () //
17	BLAPL/0001644/2020	KAPILA SUNDARA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	SAHID NAGAR P.S. /53 /2020 () //
18	BLAPL/0001645/2020	BISWAJIT NISHAD @ BISWAJIT NISAHAD VS STATE OF ODISHA	J.K.KHUNTIA VS	SAHADEV KHUNTA /402 /2019 () //
19	BLAPL/0001646/2020	SUKRU KADRAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	K.SINGHPUR /118 /2019 () //
20	BLAPL/0001647/2020	BHAJMAN BISWAL VS STATE OF ODISHA	RAJKISHOR SWAIN VS	BELPAHAR /188 /2019 () //
21	BLAPL/0001648/2020	KALIA @ RAJKISHORE PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /224 /2019 () //
22	BLAPL/0001649/2020	SANTOSH GOUDA @ SANTOSH BANCHHOR VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	RENGALI (SAMBALPUR) /168 /2019 () //
23	BLAPL/0001650/2020	RAMESH CHANDRA PARIDA	TARA PRASAD MOHAPATRA	CHANDANPUR /05 /2020

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		VS	VS	()
24	BLAPL/0001651/2020	STATE OF ODISHA SUBHAM SHIVHARI	AMIT PRASAD BOSE	// JEYPORE TOWN /116 /2019
		VS	VS	()
25	BLAPL/0001652/2020	STATE OF ODISHA SANTOSH SENAPATI	JYOTIRMAYA SAHOO	// BADABAZAR /84 /2018
		VS	VS	()
26	BLAPL/0001653/2020	STATE OF ODISHA JOGENDRA KULDIP	S.P.DASH	// TITILAGARH /74 /2019
		VS	VS	()
27	BLAPL/0001654/2020	STATE OF ODISHA SOUDAMINI @ MUNU PRADHAN @ BISWAL	JULU KHANSAMA	// SAMBALPUR SADAR /109 /2017
		VS	VS	()
28	BLAPL/0001655/2020	STATE OF ODISHA SIVA PRASAD DARA	DEBASISH PANDA	// KORAPUT VIGILANCE /4 /2020
		VS	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi)
29	BLAPL/0001656/2020	STATE OF ODISHA(VIG.) KSYMANIDHI MEHER	SWAYAMPRAVA DASH	GR/0000006/2020 BOLANGIR SADAR /24 /2020
		VS	VS	()
30	BLAPL/0001657/2020	STATE OF ODISHA NIRMAL KUMAR BEURA	B.S.DASPANDA	// / /0
		VS	VS	()
31	BLAPL/0001658/2020	STATE OF ODISHA RABINDRA NAYAK	DEBASIS SARANGI	// POLASARA PS /134 /2019
		VS	VS	()
32	BLAPL/0001659/2020	STATE OF ODISHA PINKU @ RAKESH GHADEI @ BAIDANKA	MITHUN DAS	// KHURDA P.S. /262 /2019
		VS	VS	()
33	BLAPL/0001660/2020	STATE OF ODISHA BISWAJIT SINHA	SUVASHISH PATNAIK	// / /0
		VS	VS	()
34	BLAPL/0001661/2020	STATE OF ODISHA PAKU @ SOMANATH BHUJABALA	JITENDRA SAMANTARAY	// SPL.TASK FORCE /07 /2019
		VS	VS	()

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35	BLAPL/0001662/2020	STATE OF ODISHA KAILASH BHUE VS	SACHIDANANDA PADHEE VS	// BARGARH /518 /2019 ()
36	BLAPL/0001663/2020	STATE OF ODISHA MUKA MADHI VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /139 /2018 ()
37	BLAPL/0001664/2020	STATE OF ODISHA (HOME) GOPAL GUPTA VS	CHINMAYA MOHANTY VS	// TANGI /12 /2020 ()
38	BLAPL/0001665/2020	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	ARUN KU BUDHIA VS	// UDITNAGAR /281 /2019 ()
39	BLAPL/0001666/2020	STATE OF ODISHA KULU NAYAK @ SARAT VS	P.R.CHHATOI VS	// SAHID NAGAR P.S. /418 /2019 ()
40	BLAPL/0001667/2020	STATE OF ODISHA KULU NAYAK @ SARAT VS	P.R.CHHATOI VS	// SAHID NAGAR P.S. /408 /2019 ()
41	BLAPL/0001668/2020	STATE OF ODISHA BALIA NAHAK VS	BHABANI SANKAR DAS VS	// KODALA /37 /2020 ()
42	BLAPL/0001669/2020	STATE OF ODISHA BUDU MEHER VS	SAMIR KUMAR MISHRA VS	// KHAPRAKHOL /16 /2020 ()
43	BLAPL/0001670/2020	STATE OF ODISHA GADADHAR DIXHIT VS	SOURA CHANDRA MOHAPATRA VS	// CUTTACK SADAR /111 /2014 ()
44	BLAPL/0001671/2020	STATE OF ODISHA RAJESH KHOSLA VS	AMULYA RATNA PANDA VS	// KORAPUT TOWN /206 /2018 ()
45	BLAPL/0001672/2020	STATE OF ODISHA RAJU PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	// CHHENDIPADA /57 /2016 () //

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46	CMAPL/0000135/2020	KARTIK CH. SIL VS M/S.NATIONAL INSURANCE CO. LTD.	ADV. VS	// 0 //
47	CMAPL/0000136/2020	GOVERNING BODY OF HARIHAR DEGREE COLLEGE VS STATE OF ODISHA	ADV. VS	// 0 //
48	CMAPL/0000137/2020	KANAK SAHOO VS HOUSE RENT CONTROLER CUM SDJM	ADV. VS	// 0 //
49	CMP/0000201/2020	SIBA PRASAD DAS VS ORIENTAL BANK OF COMMERCE	K.M.H.NIAMATI VS	// 0 //
50	CMP/0000202/2020	RASMI RANJAN BALA VS MADHUSMITA BALA	PRASANTA KUMAR SAHOO VS	// 0 //
51	CMP/0000203/2020	SABITA MANJARI SINGH VS SIDHESWAR SAMAL	MANOJ KUMAR PANDA VS	// 0 //
52	CMP/0000204/2020	ASHEEMA SAMANTRAY VS RADHAKRUSHNA DEBA DEITY BIJE SIULA	ASHOK KU MOHAPATRA 1 VS	// 0 //
53	CMP/0000205/2020	ALEKHA BEHERA VS DEBENDRANATH ROUT	SAMIR KUMAR MISHRA VS	// 0 //
54	CMP/0000206/2020	NEPOLIEON @ NEPU BEHERA VS DILLIP BEHERA	SAMIR KUMAR MISHRA VS	// 0 //
55	CMP/0000207/2020	MEDATANIGOVINDA VS TILOTTAMA MEHER	D.R.SUNDARAY VS	// 0 //
56	CMP/0000208/2020	ANTARYAMI DASH VS RAGHUNATH BASTIA	MALAYA KU MISHRA VS	// 0 //
57	CONTC/0000697/2020	JAGADANAND DALBEHERA	P.K.PATTANAYAK	//

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		VS	VS	0
		CHITRA ARUMUGAM		//
58	CONTC/0000698/2020	PRIYARANJAN GARNAIK	P.K.PATTANAYAK	//
		VS	VS	0
		CHITRA ARUMUGAM		//
59	CONTC/0000699/2020	HRUDANANDA SAHOO	P.K.PATTANAYAK	//
		VS	VS	0
		CHITRA ARUMUGAM		//
60	CONTC/0000700/2020	GIRISH CHANDRA MAHAKUL	P.K.PATTANAYAK	//
		VS	VS	0
		CHITRA ARUMUGAM		//
61	CONTC/0000701/2020	BISWESWAR VENDING ZONE	ADV	//
		VS	VS	0
		PREM CHAND CHOUDHARY		//
62	CONTC/0000702/2020	RAGHUNATH NAYAK	ADV	//
		VS	VS	0
		D.S.SUBHADARSHI JOSHI		//
63	CONTC/0000703/2020	JAYANT MOHANTY	ADV.	//
		VS	VS	0
		SUVENDRA MISHRA		//
64	CONTC/0000704/2020	NIBEDITA MAHAPATRA	ADV	//
		VS	VS	0
		OFFICE OF THE SUPERINTENDING ENGINEER ELECTRICAL CIRCLE,CUTTACK		//
65	CONTC/0000705/2020	KISHORE CHANDRA BHUYAN	ADV.	//
		VS	VS	0
		ABHAYA BISWAL		//
66	CONTC/0000706/2020	SURYAMANI DAS	ADV.	//
		VS	VS	0
		ABHAYA BISWAL		//
67	CONTC/0000707/2020	JAJATI KISHORE MOHANTY	ADV.	//
		VS	VS	0
		ABHAYA BISWAL		//
68	CONTC/0000708/2020	ARAKHITA PANDA	ADV.	//
		VS	VS	0

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69	CONTC/0000709/2020	ABHAYA BISWAL TAPAN KU.BASU VS	ADV. VS	// // 0
70	CONTC/0000710/2020	ABHAYA BISWAL UMESH CHANDRA BEHERA VS	ADV. VS	// // 0
71	CONTC/0000711/2020	ABHAYA BISWAL RAMESH CH.NAYAK VS	ADV. VS	// // 0
72	CONTC/0000712/2020	ABHAYA BISWAL NARAYAN SWAIN VS	ADV. VS	// // 0
73	CONTC/0000713/2020	ABHAYA BISWAL SANJAY KUAMR BAL VS	ADV VS	// // 0
74	CONTC/0000714/2020	ABHAYA AJIT KUMAR DEBTA VS	ADV VS	// // 0
75	CONTC/0000715/2020	BHUPENDRA SINGH POONIA JAYASINGH MAJHI VS	ADV VS	// // 0
76	CONTC/0000716/2020	SURENDRA KUMAR PRATAP KUAMR SA VS	ADV VS	// // 0
77	CONTC/0000717/2020	LADU KISHORE SABAT ABHIRAM ACHARYA VS	ADV VS	// // 0
78	CONTC/0000718/2020	DIRECTOR,HIGHER EDUCATION PRAFULLA KUMAR MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
79	CONTC/0000719/2020	SURENDRA KUMAR PRAFULLA KU.MOHANTY VS	PRABODHA CH. NAYAK VS	// // 0
		SURENDRA KUAMR		//

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80	CONTC/0000720/2020	SANJAY AGRAWAL VS SATYAJIT CHAKRABARTY	ADV VS	// 0 //
81	CONTC/0000721/2020	CHANCHALA SARANGI VS SUVENDU BEHERA	ADV VS	// 0 //
82	CONTC/0000722/2020	BHAGYADHAR SAHOO VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
83	CONTC/0000723/2020	ARTATRAN SAHOO VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
84	CONTC/0000724/2020	PARSURAM DALAI VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
85	CONTC/0000725/2020	DEVENDRA KUMAR PANDA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
86	CONTC/0000726/2020	THAYA SAA VS BISHNU PR.MISHRA	ADV VS	// 0 //
87	CONTC/0000727/2020	SAROJ SAHU VS BISHNU PRASAD MISHRA	ADV VS	// 0 //
88	CONTC/0000728/2020	HRUDAYANANDA PRADHAN VS BISHNU PRASAD MISHRA	ADV VS	// 0 //
89	CONTC/0000729/2020	SHISHUDEV SAHU VS BISHNU PRASAD MISHRA	ADV VS	// 0 //
90	CONTC/0000730/2020	LALIT KUMAR GARTIA VS BISHNU PRASAD MISHRA	ADV VS	// 0 //
91	CONTC/0000731/2020	RAMESH CHANDRA SAHU	ADV	//

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		VS	VS	0
		BISHNU PRASAD MISHRA		//
92	CONTC/0000732/2020	ASHOK KUMAR PATEL	ADV	//
		VS	VS	0
		BISHNU PRASAD MISHRA		//
93	CONTC/0000733/2020	TARANISEN GARTIA	ADV	//
		VS	VS	0
		BISHNU PRASAD MISHRA		//
94	CONTC/0000734/2020	MAHENDRA PADHAN @ MAHENDRA KUMAR PADHAN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
95	CONTC/0000735/2020	MADHU SUDAN PADHEE	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
96	CONTC/0000736/2020	MAKARDHAWAJ BHOI	ADV	//
		VS	VS	0
		BISHNU PRASAD MISHRA		//
97	CONTC/0000737/2020	BABULAL PANDIA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
98	CONTC/0000738/2020	JAYANTA KUMAR MANDAL	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
99	CONTC/0000739/2020	PRAMOD KUMAR NAYAK	ADV	//
		VS	VS	0
		BISHNU PRASAD MISHRA		//
100	CONTC/0000740/2020	JITENDRA SAHU	ADV	//
		VS	VS	0
		BISHNU PRASAD MISHRA		//
101	CONTC/0000741/2020	SWETA KUMR PADHAN	ADV	//
		VS	VS	0
		BISHNU PR.MISHRA		//
102	CONTC/0000742/2020	BIRANCHI NARAYAN SETHI	ADV.	//
		VS	VS	0

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103	CONTC/0000743/2020	STATE OF ODISHA MOTILAL SAHU VS	ADV VS	// // ()
104	CONTC/0000744/2020	BISHNU PR.MISHRA DEEPAK RANJAN NAG VS	ADV VS	// // ()
105	CONTC/0000745/2020	BISHNU PR.MISHRA BINOD BIHARI NAYAK VS	ADV VS	// // ()
106	CONTC/0000746/2020	BISHNU PR.MISHRA CHITRASEN BARIK VS	ADV VS	// // ()
107	CONTC/0000747/2020	CHITHRA ARUMUGAM SUDAMA BARIK VS	ADV VS	// // ()
108	CONTC/0000748/2020	CHITHRA ARUMUGAM UDAYANATH SAHU VS	ADV VS	// // ()
109	CRLA/0000151/2020	SIBASANKAR SAMANTRAY VS	SATYABRATA PRADHAN VS	KHAJURIPADA /107 /2019 ()
110	CRLA/0000152/2020	STATE OF ODISHA BASANTA BAGARTY VS	PRASHANTA KUMAR NAYAK VS	// SAINTALA /30 /2017 ()
111	CRLA/0000153/2020	STATE OF ODISHA PRAKASH SAHU VS	RAJENDRA N.ROUT VS	// // ()
112	CRLA/0000154/2020	STATE OF ODISHA MUNA @ BHABESH PARIDA VS	AMULYA RATNA PANDA VS	// // ()
113	CRLMA/0000059/2020	STATE OF ODISHA PANDIT NAIK VS	ADV. VS	// // /0 ()
		STATE OF ODISHA		//

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114	CRLMA/0000060/2020	SWADHIN PADHAN VS STATE OF ODISHA	ADV. VS	/ /0 () //
115	CRLMA/0000061/2020	KRUSHNA PRADHAN VS STATE OF ODISHA	ADV. VS	/ /0 () //
116	CRLMA/0000062/2020	KHETRA MOHAN BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NIALI /85 /2019 () //
117	CRLMC/0000577/2020	FAKIR @ FAKIR CHARAN MOHANTY VS STATE OF ORISSA	RANJAN KUMAR PRADHAN (A) VS	/133 /2013 () //
118	CRLMC/0000578/2020	KAILASH CHANDRA DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
119	CRLMC/0000579/2020	KAKA@SURYANARAYANA PATTANAİK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	/ /0 () //
120	CRLMC/0000580/2020	BAULA MADHUAL VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	/ /0 () //
121	CRLMC/0000581/2020	RAJENDRA SAMAL@ NIRUA VS STATE OF ODISHA	YUVRAJ PAREKH VS	LALBAG /52 /1998 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) ST/0000291/2019
122	CRLMC/0000582/2020	SHRABAN KUMAR BARIK VS STATE OF ODISHA	PRANAB KU.SAMANTRAY VS	RARUAN /36 /2005 () //
123	CRLMC/0000583/2020	SUBRAT PANDA@SUBRAT KU.PANDA VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /146 /2012 () //
124	CRLMC/0000584/2020	RASHMI RANJAN DAS VS STATE OF ODISHA	BIKASH CH.PARIJA VS	PURIGHAT /84 /2016 () //
125	CRLMC/0000585/2020	BRAJESH SINGH	SATYABARATA PRADHAN	/88 /2018

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000586/2020	BHAJI @ RAMA CHANDRA BEHERA	BANAJA LAXMI DALAI	TANGI /166 /2013
		VS	VS	()
		BHAJI@RAMA CHANDRA BEHERA		//
127	CRLMC/0000587/2020	LINGARAJ BISWAL	PRAVASH CH.JENA	BALUGAON P.S. /3 /2011
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000588/2020	MANOJ KUAMR JENA	AMITAV TRIPATHY	/ /0
		VS	VS	()
		PRADEEP KUMAR SAHU		//
129	CRLMC/0000589/2020	MANAS KUMAR MAHAPATRA	B.S.DASPARIDA	NILGIRI /106 /2015
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000590/2020	SIBA SATYENDRA RAJ	LINGARAJ DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000591/2020	BINOD MUDULI	PRASANNA KUMAR BEHERA	BANDAR MARINE /4 /2019
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000592/2020	BIJAYINI PATRO	AMITAV TRIPATHY	/ /0
		VS	VS	()
		PRADEEP KUMAR SAHU		//
133	CRLMC/0000593/2020	SANTOSH KUMAR AGRAWAL	PRASHANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000594/2020	SANIA@SANATAN PALEI	S.N.SHARMA	THAKURMUNDA /5 /2016
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000595/2020	NARAYAN CHANDRA SWAIN	D.R.SUNDARAY	DHAMNAGAR /53 /2019
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000596/2020	PAPU@KAPILASH PRADHAN	ASHOK KUMAR MOHAPATRA 1	/ /0
		VS	VS	()

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137	CRLMC/0000597/2020	STATE OF ODISHA JANAKI MOHARANA VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /9 /2012 ()
138	CRLMC/0000598/2020	STATE OF ODISHA GANGA@GANGADHAR PARIDA VS	JAYADEBA BEHERA VS	// / /0 ()
139	CRLMC/0000599/2020	STATE OF ODISHA PABITRA KUMAR ROUT VS	RANJIT KESHARI RAY VS	// KOREI /100 /2016 ()
140	CRLMC/0000600/2020	STATE OF ODISHA ARABINDA MISHRA VS	DEEPAK KUMAR DAS VS	// KONARK /88 /2018 ()
141	CRLMC/0000601/2020	STATE OF ODISHA DIBAKAR LENKA VS	PRAVASH CH.JENA VS	// SAHADEV KHUNTA /34 /2020 ()
142	CRLMP/0000265/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
143	CRLMP/0000266/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
144	CRLMP/0000267/2020	STATE OF ODISHA TITU NAYAK VS	S.K.MOHANTY VS	// / /0 ()
145	CRLMP/0000268/2020	STATE OF ODISHA KALIKA SETHY VS	NISHIKANTA MISHRA VS	// / /0 ()
146	CRLMP/0000269/2020	STATE OF ODISHA KHAGENDRA SETHI VS	BALARAM NAYAK VS	// / /0 JUDGE FAMILY COURT,BALASORE(Baleshwar)
147	CRLMP/0000270/2020	ANNAPURNA SETHI KABITA NAYAK VS STATE OF ORISSA	PRASANNA KUMAR DASH VS	Crp/0000002/2015 / /0 () //

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148	CRLREV/0000153/2020	SITIKANTA SARANGI VS STATE OF ODISHA(VIG.)	GOURIMOHAN RATH VS	CUTTACK VIGILANCE /45 /2010 () //
149	CRLREV/0000154/2020	ASHOK SARAF VS NAMITA SARAF	MOHENDRA KUMAR MOHAPATRO VS	//0 () //
150	CRLREV/0000155/2020	SK.RAJU @ RAJU VS STATE OF ODISHA	B.S.DASPARIDA VS	SAHADEV KHUNTA /165 /2019 () //
151	CRLREV/0000156/2020	SAYED SAMIM QUADARI VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA P.S. /459 /2019 () //
152	CRP/0000001/2020	M/S.NALCO VS M/S.ORISSA COAL CHEM. PVT. LTD.	M/S.R.K.RATH VS	// () //
153	FAO/0000194/2020	PURNA CH.BARIK VS UNION OF INDIA	DHANANJAYA MUND VS	// () //
154	FAO/0000195/2020	KANTI SAHU VS UNION OF INDIA	DHANANJAYA MUND VS	// () //
155	FAO/0000196/2020	MAHENDRA PR.GIRI VS RAMA CH.GIRI	PRASANTA KUMAR SATAPATHY VS	// () //
156	ITA/0000012/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS ORISSA MINING CORPORATION LTD.	TUSHAR KANTI SATAPATHY VS	// () //
157	ITA/0000013/2020	PRINCIPAL COMM,ISSIONER OF INCOME TAX VS ORISSA MINING CORPORATION	TUSHAR KANTI SATAPATHY VS	// () //
158	MACA/0000105/2020	KHATI KISAN VS KHIROD BIHARI BEHERA	PRADEEP KUMAR MISHRA VS	// () //
159	MACA/0000106/2020	HIRA AGARWAL	PRADEEP KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	MACA/0000107/2020	LAXMAN KU.GOUNTIA ASHAMATI PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
161	MACA/0000108/2020	MAZINDER SINGH MONALISA PARIDA @ PATRA	DURGA CHARAN DEY	//
		VS	VS	0
162	MACA/0000109/2020	M/S.GEEKOM LOGITECH PVT. LTD. DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
163	MACA/0000110/2020	SUCHARITA MAHAPATRA NATIONAL INSURANCE CO. LTD.	M/S. B.N.UDGATA	//
		VS	VS	0
164	RPFAM/0000055/2020	BASANTI PATRA BAIDYANATH BHOI	DIPTENDU SUNDAR RAY	//
		VS	VS	0
165	RPFAM/0000056/2020	SANGITA BHOI ACHYUTA DAS @ ACHYUTA KU.DAS	SURENDRA KUMAR BISWAL	//
		VS	VS	0
166	RPFAM/0000057/2020	SAGARIKA DAS NAROTTAMA PADHI	PRAFULLA KUMAR JENA	//
		VS	VS	0
167	RPFAM/0000058/2020	SOBHAMAYEE BEHERA D. GANESH CH. PATRA	MR.S.K.MOHANTY	//
		VS	VS	0
168	RSA/0000063/2020	D. DEBAKI PATRA SANJULATA LENKA	SAMIR KUMAR MISHRA	//
		VS	VS	0
169	RSA/0000064/2020	INDIRA RAY SANJULATA LENKA	SAMIR KUMAR MISHRA	//
		VS	VS	0
170	RSA/0000065/2020	INDIRA RAY BHIMSEN SAHOO	SUSUANTA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	RVWPET/0000135/2020	MAYADHAR KHATUA UNION OF INDIA VS RAMAKANTA SAHU	SIDHARTHA SANKAR MOHAPATRA VS	// // 0 //
172	RVWPET/0000136/2020	UNION OF INDIA VS SANTOSH KU.PAIKARAY	SIDHAERTHA SANKAR MOHAPATRA VS	// 0 //
173	STREV/0000007/2020	STATE OF ODISHA VS M/S. SWASTIK ASSETS PVT. LTD.	S.C. (COMMERCIAL TAXES) VS	// 0 //
174	TRP(C)/0000063/2020	PUSPANJALI SAHU VS SWADHIN KU.SAHU	SUSANTA KUMAR SAHU VS	// 0 //
175	TRP(C)/0000064/2020	SURYA KANTA MOHANTY VS ELLORA PATTNAIK	M/S. R.P.BADUMAHAPATRA VS	// 0 //
176	WA/0000106/2020	RAJADHANI DAINIKA HAT BY ABASAYEE SA VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// 0 //
177	WA/0000107/2020	GAUTAMANJAN MOHANTY VS CHIEF EXECUTIVE OFFICER-CUM-M.D., CESU	TRILOCHAN PANIGRAHI VS	// 0 //
178	WA/0000108/2020	MAHALAXMI MOHAPATRA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
179	WA/0000109/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF VS TAPAN KU.SAHOO	RAONISATIN SHORYA VS	// 0 //
180	WA/0000110/2020	SANJAY PATRA VS BIDYADHAR PRUSTY	AMIT PRASAD BOSE VS	// 0 //
181	WA/0000111/2020	PRATIMA PATTNAYAK VS STATE OF ODISHA	ADV. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WA/0000112/2020	SANJAY PATRA VS BIDYADHAR PRUSTY	AMIT PRASAD BOSE VS	// 0 //
183	WA/0000113/2020	STATE and ORS. VS BHIKA CHANDAN @ BHIKA GHIBILA	A.S.C. VS	// 0 //
184	WA/0000114/2020	PRADIPTA KUMAR MISHRA VS FAKIR MOHAN UNIVERSITY	AVIJIT MISHRA VS	// 0 //
185	WP(C)/0006529/2020	ARSS INFRASTRUCTURE PROJECTS LIMITED VS BANK OF INDIA	M/S.SARADA P.SARANGI VS	// 0 //
186	WP(C)/0006530/2020	ANIL CONTRACTORS PRIVATE LIMITED VS BANK OF INDIA	M/S.SARADA P.SARANGI VS	// 0 //
187	WP(C)/0006531/2020	M/S. ARSS DEVELOPERS LIMITED VS BANK OF INDIA	M/S.SARADA P.SARANGI VS	// 0 //
188	WP(C)/0006532/2020	SUNIL KUMAR DAS VS COMMISSIONER-CUM-SECRETARY, SKILL DEVELOPMENT AND TECHNICAL EDU.DEPT.	M/S.K.K.SWAIN VS	// 0 //
189	WP(C)/0006533/2020	M/S. ANANDA PHARMA VS COLLECTOR BOUDH	M/S. PRASHANTA KUMAR NAYAK VS	// 0 //
190	WP(C)/0006534/2020	BASANTA KUMAR JENA VS SECRETARY TO GOVT. S AND ME DEPT.	M/S.K.K.SWAIN VS	// 0 //
191	WP(C)/0006535/2020	BALARAM PATI VS STATE OF ODISHA	M/S. HARA PRASAD RATH VS	// 0 //
192	WP(C)/0006536/2020	DILLIP KUMAR MARTHA VS STATE OF ODISHA	M/S.RABINDRA KUMAR PATNAIK VS	// 0 //
193	WP(C)/0006537/2020	NABAKISHORE PANIGRAHI	M/S.AMIT PRASAD BOSE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0006538/2020	KAMAL LOCHAN SENDHA	M/S.ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0006539/2020	DURGA HARIJAN	M/S.SANTOSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0006540/2020	BIJAYA KUMAR TRIPATHY	M/S.AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0006541/2020	AMULYA KUMAR KAR	M/S.SANTOSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0006542/2020	SUKANTA MADHAB ROUT	M/S. RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0006543/2020	APANA KUMAR BHOI	M/S.PARTHA SARATHI NAYAK	//
		VS	VS	0
		THE COLLECTOR, DHENKANAL		//
200	WP(C)/0006544/2020	UDAYABHANU SAHU	M/S. NIRMAL KUMAR SEN	//
		VS	VS	0
		UNION OF INDIA		//
201	WP(C)/0006545/2020	UNION OF INDIA	STANDING COUNSEL	//
		VS	VS	0
		RAMA CHANDRA LENKA		//
202	WP(C)/0006546/2020	MAHESWAR SETHY	M/S.TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0006547/2020	BHAGYABATI SWAIN	M/S.RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0006548/2020	BIPRA RANJAN BEURA	M/S.MAHENDRA KUMAR SAHOO	//
		VS	VS	0

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		ODISHA ADMINISTRATIVE TRIBUNAL		//
205	WP(C)/0006549/2020	KALYANI SWAIN	M/S.RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
206	WP(C)/0006550/2020	S.NARMADA KUMARI PATRA	M/S.A.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
207	WP(C)/0006551/2020	SASHIREKHA MISHRA	M/S.RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
208	WP(C)/0006552/2020	JAYANTI MOHAPATRA	M/S.RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
209	WP(C)/0006553/2020	AVINA SAHOO	M/S.SURYA NARAYANN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
210	WP(C)/0006554/2020	SAILABALA MOHARATHA	M/S.KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
211	WP(C)/0006555/2020	SUSANTA KUMAR RANA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		SPECIAL SECRETARY TO GOVERNMENT		//
212	WP(C)/0006556/2020	SANTOSH KUMAR NAYAK	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE GOVT.OF ODISHA		//
213	WP(C)/0006557/2020	BASANTA KUMARI DASH	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
214	WP(C)/0006558/2020	JAYANTI MOHAPATRA	M/S.DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
215	WP(C)/0006559/2020	BALA KRUSHNA BIHARI	M/S.S.P.NATH	//
		VS	VS	0
		DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0006560/2020	DEBENDRA KUMAR JENA @ DEBARAJ JENA @ VS STATE OF ODISHA	MISHRA HENA CHANDRA DAS VS	// 0 //
217	WP(C)/0006561/2020	BALARAM MISHRA VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
218	WP(C)/0006562/2020	GOURI DIBYA @ DEVI PANDA VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
219	WP(C)/0006563/2020	DIBYASINGHA PRADHAN VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
220	WP(C)/0006564/2020	RASMITA SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
221	WP(C)/0006565/2020	BIJAYALAXMI MISHRA VS STATE OF ODISHA	M/S. GOPINATH MISHRA VS	// 0 //
222	WP(C)/0006566/2020	SAMEER @ SAMIR NAYAK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
223	WP(C)/0006567/2020	RANULATA LENKA VS COLLECTOR,BHADRAK	M/S. BHAGABAN MOHANTY VS	// 0 //
224	WP(C)/0006568/2020	SUDHANSU SEKHAR JENA VS STATE OF ODISHA	M/S.SASWATI MOHAPATRA VS	// 0 //
225	WP(C)/0006569/2020	CHHABILA KUMAR SAHU VS STATE OF ODISHA	M/S.PRAJIT KUMAR PRADHAN VS	// 0 //
226	WP(C)/0006570/2020	UMAKANTA SETHI VS STATE OF ODISHA	M/S.VIVEKANAND JENA VS	// 0 //
227	WP(C)/0006571/2020	KANHU RANJAN PATTANAYAK	SASWATI MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0006572/2020	BINOD KUMAR MISHRA	M/S.SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0006573/2020	ABHIRAM DAS	M/S.SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0006574/2020	M/S.MAA KANAK DURGA ENTERPRISES	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0006575/2020	PARADEEP TRUCK OWNERS ASSOCIATION	M/S.PRADEEP KUMAR DAS	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE JAGATSINGHPUR		//
232	WP(C)/0006576/2020	DHANASHING SETHI	M/S. MONITA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0006577/2020	BHARAT CHANDRA BHUYAN	M/S.GOKULANANDA PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0006578/2020	HDFC SECURITIES LIMITED	M/S.INDRAMANI SAHOO	//
		VS	VS	0
		DEEPAK KUMAR GUPTA		//
235	WP(C)/0006579/2020	BINAYA KUMAR ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
236	WP(C)/0006580/2020	RAMAKANTA JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
237	WP(C)/0006581/2020	SANTOSH KUMAR ROUSTRAY	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0006582/2020	ARJUNA BEHERA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0006583/2020	STATE OF ODISHA CHANDANA KUMARI BHUYAN VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0006584/2020	STATE OF ODISHA ABHIMANYU SAMANTA VS	SITANSU MOHAN SINGH VS	// // 0
241	WP(C)/0006585/2020	UNION OF INDIA RITURAJ AGARWALLA VS	M/S.K.K.MOHANTA VS	// // 0
242	WP(C)/0006586/2020	UNION OF INDIA CHITA RANJAN MOHANTY VS	SITANSU MOHAN SINGH VS	// // 0
243	WP(C)/0006587/2020	UNION OF INDIA BASANTI RATH VS	SITANSU MOHAN SINGH VS	// // 0
244	WP(C)/0006588/2020	UNION OF INDIA PANU SAHU VS	M/S.P.C.MISHRA VS	// // 0
245	WP(C)/0006589/2020	STATE OF ODISHA PRASANTA KUMAR MOHAPATRA VS	SITANSU MOHAN SINGH VS	// // 0
246	WP(C)/0006590/2020	UNION OF INDIA TILOTTAMA PATRA VS	M/S.P.C.MISHRA VS	// // 0
247	WP(C)/0006591/2020	STATE OF ODISHA NARENDRA KUMAR DASH VS	SITANSU MOHAN SINGH VS	// // 0
248	WP(C)/0006592/2020	UNION OF INDIA SANTOSH KUMAR MAHAKUD VS	M/S.B.S.RAYAGURU VS	// // 0
249	WP(C)/0006593/2020	THE COLLECTOR SUBARNAPUR MANAS RANJAN PATTANAİK VS	M/S.SAMARENDRA PATTANAİK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0006594/2020	SIDDHARTH ANEJA VS UNION OF INDIA	M/S. SABYASACHI MISHRA VS	// 0 //
251	WP(C)/0006595/2020	PRAMOD KISHORE VERMA VS STATE OF ODISHA	M/S.SAMARENDRA PATTNAIK VS	// 0 //
252	WP(C)/0006596/2020	RAJESWAR SAHOO VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL	M/S.BIJAY KUMAR MOHANTY VS	// 0 //
253	WP(C)/0006597/2020	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	M/S.SAMARENDRA PATTNAIK VS	// 0 //
254	WP(C)/0006598/2020	MAHAVIR COLOUR STORE VS BRANCH MANAGER UCO BANK	M/S. MD.G.MADANI VS	// 0 //
255	WP(C)/0006599/2020	GOVINDA CHANDRA SAHU VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
256	WP(C)/0006600/2020	SUBUDHI CHANDRA MOHANTY VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
257	WP(C)/0006601/2020	MIHIR KUMAR SAHU VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
258	WP(C)/0006602/2020	ISWAR CHANDRA MISHRA VS D.G. OF PRISON AND D.C.S ODISHA	M/S. ATUL KUMAR MOHANTY VS	// 0 //
259	WP(C)/0006603/2020	TUSAR KUMAR SAHU VS STATE OF ODISHA	M/S./SIBA PRASAD PATI VS	// 0 //
260	WP(C)/0006604/2020	NILAMADHAB JOSHI VS STATE OF ODISHA	M/S. SUBRAT KUMAR DAS VS	// 0 //
261	WP(C)/0006605/2020	SANTOSH KUMAR NAYAK	M/S.SIBA PRASAD PATI	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0006606/2020	M/S.BIG BUILD INFRASTRUCTURES AND CO.	M/S.PRABODHA CH.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0006607/2020	ALEKHA KUMAR PANIGRAHI	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0006608/2020	MAHESWAR MISHRA	RAMESH CHANDRA OJHA	//
		VS	VS	0
		COMMISSIONER LAND RECORD AND SETTLEMENT		//
265	WP(C)/0006609/2020	SAROJKANT MOHAPATRA	M/S.RAMESH CHANDRA OJHA	//
		VS	VS	0
		COMMISSIONER LAND RECORD AND SETTLEMENT		//
266	WP(C)/0006610/2020	MAHESWAR MISHRA	RAMESH CHANDRA OJHA	//
		VS	VS	0
		COMMISSIONER LAND RECORD AND SETTLEMENT		//
267	WP(C)/0006611/2020	BRUNDABAN KANDHAPANI	M/S.A.C.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0006612/2020	ASHOK KUMAR PATI	RAMESH CHANDRA OJHA	//
		VS	VS	0
		COMMISSIONER LAND RECORD AND SETTLEMENT		//
269	WP(C)/0006613/2020	GADADHARA MALLIK	M/S.MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0006614/2020	RABINDRA SETHI	M/S.ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0006615/2020	NITYANANDA ASA	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0006616/2020	PARAFULLA KUMAR MAHAKUD	M/S.ARJUNA CH.BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0006617/2020	STATE OF ODISHA BRUNDABAN SAMAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
274	WP(C)/0006618/2020	STATE OF ODISHA NIRANJAN BEHERA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
275	WP(C)/0006619/2020	STATE OF ODISHA GOURANGA PARIDA VS	M/S.ARUJUNA CH.BEHERA VS	// // 0
276	WP(C)/0006620/2020	STATE OF ODISHA PITAMBAR DASH VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
277	WP(C)/0006621/2020	STATE OF ODISHA BANKANIDHI PRADHAN VS	M/S. ASHOK KUMAR DASH VS	// // 0
278	WP(C)/0006622/2020	STATE OF ODISHA SRINIBASH MISHRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
279	WP(C)/0006623/2020	STATE OF ODISHA SATRUGHNA SAMAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
280	WP(C)/0006624/2020	STATE OF ODISHA SHANTILATA PALLAI VS	M/S.H.S.SATAPATHY VS	// // 0
281	WP(C)/0006625/2020	STATE OF ODISHA BHUBANESWAR HOTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
282	WP(C)/0006626/2020	STATE OF ODISHA DIKHISHYAM MAHAKUD VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
283	WP(C)/0006627/2020	STATE OF ODISHA MOHAN CHANDRA SAHOO VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0006628/2020	BASANTA KUMAR MOHANTY VS COMMISSIONER LAND RECORD AND SETTLEMENT,CUTTACK	RAMESH CHANDRA OJHA VS	// 0 //
285	WP(C)/0006629/2020	LOKANATH BEHERA VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// 0 //
286	WP(C)/0006630/2020	NAROTTAM SAHOO VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// 0 //
287	WP(C)/0006631/2020	BASANTA KUMAR MOHANTY VS COMMISSIONER LAND RECORD AND SETTLEMENT ORISSA	RAMESH CHANDRA OJHA VS	// 0 //
288	WP(C)/0006632/2020	BASUDEV PRADHAN VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
289	WP(C)/0006633/2020	SUDARSAN NAHAK VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// 0 //
290	WP(C)/0006634/2020	SUMANTA KUMAR DHAR VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// 0 //
291	WP(C)/0006635/2020	NARAYAN CHANDRA MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
292	WP(C)/0006636/2020	PABITRA MOHAN MAHAPATRA VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// 0 //
293	WP(C)/0006637/2020	MAMATA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
294	WP(C)/0006638/2020	PABITRA MOHAN MAHAPATRA VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// 0 //
295	WP(C)/0006639/2020	SK.TALIM ALI	CHANDRAKANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		HPCL		//
296	WP(C)/0006640/2020	MANJULA KUMARI DEI	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0006641/2020	BHABAGRAHI DEHURY	M/S.BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0006642/2020	PURANJAN MAITY	M/S.MANOJ PANIGRAHI	//
		VS	VS	0
		THE SUB-COLLECTOR, BALASORE		//
299	WP(C)/0006643/2020	KUSHADWAJA SAHOO	M/S.BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0006644/2020	SOURAV SWAIN	M/S. SIDHARTHA RAY	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES AND GST		//
301	WP(C)/0006645/2020	SUMANATA KUMAR SAHOO	M/S.MANOJ PANIGRAHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
302	WP(C)/0006646/2020	SAROJ DEVI SOMANI	M/S.BIDYADHAR PRADHAN	//
		VS	VS	0
		GENERAL MANAGER, UCO BANK		//
303	WP(C)/0006647/2020	ASHOKA KUMAR DAS	M/S. B.S.TRIPATHY.1	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0006648/2020	BISMAYA KUMAR MALLA	M/S.P.P.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0006649/2020	CHHATISH ROUT	M/S.JEEBAN RANJAN DASH	//
		VS	VS	0
		SUB REGISTRAR, RASGOBINDPUR		//
306	WP(C)/0006650/2020	SURENDRA PANIGRAHI	M/S.BASUDEV BARIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0006651/2020	STATE OF ODISHA M/S.TRUPTI ENTERPRISERS VS	M/S.BASUDEV BARIK VS	// // ()
308	WP(C)/0006652/2020	STATE OF ODISHA ANNAPURNA PRADHAN VS	M/S. S.DAS VS	// // ()
309	WP(C)/0006653/2020	DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL NALINIKANTA MOHAPATRA VS	M/S. BISWAJIT PARIDA VS	// // ()
310	WP(C)/0006654/2020	STATE OF ODISHA ODISCIENCE RESOURCES PRIVATE LIMITED VS	M/S.SIBA NARAYAN BISWAL VS	// // ()
311	WP(C)/0006655/2020	STATE OF ODISHA MONALISHA SAHOO VS	M/S.SANTOSH KUMAR DASH VS	// // ()
312	WP(C)/0006656/2020	SEKHARLAL SAHOO MURALIDHAR PARIDA VS	M/S.SAPAN KUMAR PAL VS	// // ()
313	WP(C)/0006657/2020	STATE OF ODISHA BRAHMANANDA MOHANTY VS	M/S.SAPAN KUMAR PAL VS	// // ()
314	WP(C)/0006658/2020	STATE OF ODISHA MURALIDHAR DAS VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0006659/2020	STATE OF ODISHA SK.NAIMUL HAK VS	M/S.CHOUDHURY PRASANTA KUMAR MISHRA VS	// // ()
316	WP(C)/0006660/2020	SATYABADI GOPINATH DEV KISAN MOHAPATRA VS	SHASHI BHUSAN JENA VS	// // ()
317	WP(C)/0006661/2020	STATE OF ODISHA SANKARSAN PANDA VS	SHASHI BHUSAN JENA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0006662/2020	NALINIPRAVA PATNAIK VS STATE OF ODISHA	M/S.JYOTI PATNAIK VS	// 0 //
319	WP(C)/0006663/2020	KASMI RANJAN SUKUMAR VS STATE OF ODISHA	M/S.RAJENDRA KUMAR PRADHAN VS	// 0 //
320	WP(C)/0006664/2020	SABITA SENAPATI VS STATE OF ODISHA	M/S.N.SAHANI VS	// 0 //
321	WP(C)/0006665/2020	SARITA BHARIMALLA VS UNION OF INDIA	M/S.SANTOSH KUMAR NANDA VS	// 0 //
322	WP(C)/0006666/2020	SWAYAMPRAVA DHAL VS COAL INDIA LIMITED	M/S. SACHIDANANDA SAHOO VS	// 0 //
323	WP(C)/0006667/2020	MEENARANI MALLIK VS COMMISSIONER CUM SECRETARY TO GOVT	M/S. K.K.SWAIN VS	// 0 //
324	WP(C)/0006668/2020	SRINIVAS BEHERA VS THE ZONAL MANAGER, SYNDICATE BANK	M/S.H.N.TRIPATHY VS	// 0 //
325	WP(C)/0006669/2020	MAHESWAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
326	WP(C)/0006670/2020	PRAKASH CHANDRA MAHARANA VS STATE OF ODISHA	M/S.SIVA SANKAR CHAINI VS	// 0 //
327	WP(C)/0006671/2020	DILLIP KUMAR NAYAK VS UNION OF INDIA	M/S. SANGRAM KUMAR SINGH VS	// 0 //
328	WP(C)/0006672/2020	JAYANTA KUMAR MOHANTY VS COLLECTOR, MAYURBHANJ	M/S.NIRANJAN LENKA VS	// 0 //
329	WP(C)/0006673/2020	HEMANTA MALIK	PRABODHA CH NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0006674/2020	RANJAN KUMAR MISHRA	M/S.SRINIBASH SATAPATHY	//
		VS	VS	0
		THE STATE OF ORISSA		//
331	WP(C)/0006675/2020	M/S.AMARNATH CONSTRUCTION	M/S. PATITAPABAN PANDA	//
		VS	VS	0
		THE MANAGING DIRECTOR		//
332	WP(C)/0006676/2020	GADADHAR PRADHAN	M/S.SASHIDANANDA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0006677/2020	KRUPASINDHU SAHOO	BIMBISAR DASH	//
		VS	VS	0
		ODISHA GRAMYA BANK		//
334	WP(C)/0006678/2020	SUBASH CHANDRA MOHANTY	M/S.BHABANI SANKAR DAS	//
		VS	VS	0
		NATIONAL HIGH WAY AUTHORITY OF INDIA		//
335	WP(C)/0006679/2020	ANTARYAMI MANGARAJ	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0006680/2020	HDFC BANK LTD.	M/S.RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY		//
337	WP(C)/0006681/2020	DHARMANANDA MISHRA	BIKRAM SENAPATI	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0006682/2020	NATABAR PANDA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0006683/2020	UTTAM KUMAR TAREI	M/S. ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0006684/2020	SONALITI NAYAK	M/S. GEETANJALI MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0006685/2020	LIVAS KUMAR NAYAK MEDIAID MARKETING SERVICES VS STATE OF ODISHA	M/S.MANMAYA KUMAR DASH VS	// // 0 //
342	WP(C)/0006686/2020	JYOTSHNA RANI JENA VS REGISTRAR (JUDICIAL), OHC,CTC	M/S.ULLASH CHANDRA MOHANTY VS	// 0 //
343	WP(C)/0006687/2020	GANGADHAR RAO VS STATE OF ODISHA	M/S.SOMANATH SATAPATHY VS	// 0 //
344	WP(C)/0006688/2020	SUSIL SETH VS STATE OF ODISHA	M/S.SOMANATH SATAPATHY VS	// 0 //
345	WP(C)/0006689/2020	SITARAM PATEL VS STATE OF ODISHA	M/S.SOMANATH SATAPATHY VS	// 0 //
346	WP(C)/0006690/2020	KANHU SAMANTRAY VS SYNDICATE BANK,CHIEF MANAGER	M/S.M.R.MOHAPATRA VS	// 0 //
347	WP(C)/0006691/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV VS STATE OF ODISHA, HOME DEPT	VS	// 0 //
348	WP(C)/0006692/2020	GOUR TANDI VS STATE OF ODISHA	M/S.SOMANATH SATAPATHY VS	// 0 //
349	WP(C)/0006693/2020	NITYANANDA BISWAL VS STATE OF ODISHA	M/S.BIRAJA PRASANNA DAS VS	// 0 //
350	WP(C)/0006694/2020	SAILA BUDEK VS STATE OF ODISHA	M/S.SOMANATH SATAPATHY VS	// 0 //
351	WP(C)/0006695/2020	RANGALATA ROUT VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0006696/2020	RASANANDA MOHARANA VS STATE OF ODISHA	M/S.SUBASH CHANDRA PUSPALAKA VS	// 0 //
353	WP(C)/0006697/2020	CHAITANYA CHARAN SINGH VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
354	WP(C)/0006698/2020	STATE OF ODISHA VS ASHOK KUMAR MOHAPATRA	M/S.SR.STANDING COUNSEL (S AND ME) VS	// 0 //
355	WP(C)/0006699/2020	RAMAKANTA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
356	WP(C)/0006700/2020	UPENDRA DAS VS STATE OF ODISHA	P. K. PATTANAYAK VS	// 0 //
357	WP(C)/0006701/2020	DHANESWAR MALLIK VS STATE OF ODISHA	M/S.H.K.MALLIK VS	// 0 //
358	WP(C)/0006702/2020	STATE OF ODISHA VS K.RABINDRA KUMAR PATRA	M/S.SR.STANDING COUNSEL (S AND ME) VS	// 0 //
359	WP(C)/0006703/2020	KANDARPA JANI VS STATE OF ODISHA	M/S.BIKRAM CHANDRA GHADEI VS	// 0 //
360	WP(C)/0006704/2020	SYNDICATE BANK VS THE SUB-REGISTRAR, KAPTIPADA	M/S.LAXMIDHAR PANGARI VS	// 0 //
361	WP(C)/0006705/2020	NANDA MAJHI VS STATE OF ODISHA	M/S.BIKRAM CHANDRA GHADEI VS	// 0 //
362	WP(C)/0006706/2020	SANJIP KUMAR MOHANTA VS UNION OF INDIA	M/S.B.S.RAYAGURU VS	// 0 //
363	WP(C)/0006707/2020	SATYA @ SATY NARAYAN LUHA	M/S.ULLASH CHANDRA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COMMISSIONER CUM SECRETARY DEPT OF HOME AFFAIRS		//
364	WP(C)/0006708/2020	ANANTA KUMAR BARIK	M/S.G.N.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0006709/2020	NABA KUMAR SAHU	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0006710/2020	PARESH CHANDRA MOHANTA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0006711/2020	SANTOSH KUMAR MOHAPATRA	M/S.DIGAMBAR SETHI	//
		VS	VS	0
		THE SUB COLLECTOR RAYAGADA		//
368	WP(C)/0006712/2020	SUKESH CHANDRA SATRUSALLYA	LALATENDU SAMAL	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.OF ODISHA		//
369	WP(C)/0006713/2020	S.KISHORE KUMAR PATTNAIK	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0006714/2020	LOKANATH MOHARANA	M/S.SOUBHAGYA S.DAS	//
		VS	VS	0
		SPECIAL LAND ACQUISITION		//
371	WP(C)/0006715/2020	BHAGIRATHI PRUSTY	M/S.PRASANTA KUMAR SAHOO	//
		VS	VS	0
		GOVT.OF ORISSA		//
372	WP(C)/0006716/2020	DURGA BALLAV MISHRA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0006717/2020	MADHABI ACHARYA	M/S. SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0006718/2020	AJAY KUMAR PANDA	M/S.SHASHANKA SHEKHAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0006719/2020	STATE OF ODISHA KAMALINI DAS VS	M/S.JAYASANKAR MISHRA VS	// // 0
376	WP(C)/0006720/2020	STATE OF ORISSA AJAY KUMAR DASH VS	M/S.SHASHANKA SHEKHAR PATRA VS	// // 0
377	WP(C)/0006721/2020	STATE OF ODISHA RAMAKANTA SAMAL VS	M/S. SHASHANKA SHEKHAR PATRA VS	// // 0
378	WP(C)/0006722/2020	STATE OF ODISHA NARAYAN SAHOO VS	M/S.H.N.TRIPATHY VS	// // 0
379	WP(C)/0006723/2020	DISTRICT COLLECTOR, PURI APARNA SAMAL VS	UPENDRA KUMAR SAMAL VS	// // 0
380	WP(C)/0006724/2020	STATE OF ODISHA SATYANANDA PRADHAN VS	DAYANIDHI MOHANTY VS	// // 0
381	WP(C)/0006725/2020	COLLECTOR AND DM, ANGUL DHIRENDRA PARIDA VS	M/S.ANUGRAHA NARAYAN SAMANTRY VS	// // 0
382	WP(C)/0006726/2020	STATE OF ORISSA NILAMANI POLAI VS	M/S.DHULIRAM PATTANAYAK VS	// // 0
383	WP(C)/0006727/2020	STATE OF ORISSA BIBHUTI BHUSAN SAMAL VS	M/S.H.S.SATAPATHY VS	// // 0
384	WP(C)/0006728/2020	STATE OF ODISHA ANUP KUMAR NAYAK VS	M/S. PRABIR KUMAR RAY VS	// // 0
385	WP(C)/0006729/2020	STATE OF ODISHA BIJAY KUMAR SAHOO VS DISTRICT COLLECTOR, PURI	M/S.H.N.TRIPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0006730/2020	NRUSINGHA CHARAN SAMANTRAY VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
387	WP(C)/0006731/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES VS STATE OF ODISHA	M/S.SASWAT DAS VS	// 0 //
388	WP(C)/0006732/2020	NIRANJAN THAKUR VS STATE OF ODISHA	M/S. J.K.KHUNTIA VS	// 0 //
389	WP(C)/0006733/2020	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY VS STATE OF ODISHA	M/S.GNANANDA CHANDRA SWAIN VS	// 0 //
390	WP(C)/0006734/2020	M/S.RANISATI TRANSPORT VS STATE OF ODISHA	M/S.PRADEEP KUMAR DAS VS	// 0 //
391	WP(C)/0006735/2020	BINAY KISHORE MOHAPATRA VS UNION OF INDIA	M/S.K.M.PATRA VS	// 0 //
392	WP(C)/0006736/2020	PRADEEPTA KUMAR NAYAK VS UNION OF INDIA	M/S. S.K.NAYAK VS	// 0 //
393	WP(C)/0006737/2020	PANCHU PADMA WOMEN MULTIPURPOSE CO-OPERATIVE SOCIETY VS STATE OF ODISHA	M/S.PRADEEP KUMAR DAS VS	// 0 //
394	WP(C)/0006738/2020	NARASIMHA PRADHAN VS STATE OF ODISHA	M/S. B.S.RAYAGURU VS	// 0 //
395	WP(C)/0006739/2020	DHURBA CHARAN SAMANTARAY VS STATE OF ODISHA	M/S. DEBARANJAN MOHAPATRA VS	// 0 //
396	WP(C)/0006740/2020	PRAVATI SAHOO VS RECOVERY OFFICER,(S.P.PARIDA)	M/S.BIBHUTI RANJAN MOHANTY VS	// 0 //
397	WP(C)/0006741/2020	SURESH SUNA	M/S. JYOTI PRAKASH TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0006742/2020	NARASIMHA PRADHAN	M/S. B.S.RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0006743/2020	MAMATA MOHANTA	M/S.B.SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0006744/2020	SARATHA CHANDRA SINGH	M/S.S.K.JEE	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0006745/2020	SWADHIN BUDEK	M/S.JYOTI PRAKASH TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0006746/2020	PRASANNA JAL	M/S.JYOTI PRAKASH TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0006747/2020	LALITA BEBARTA	M/S.LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0006748/2020	KALAKANHU GURU	M/S.JYOTI PRAKASH TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0006749/2020	MITHUN KUMAR MALLICK	SHASHIBHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0006750/2020	DEBASIS MALLIK	M/S.LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0006751/2020	DR.PRATAP KUMAR MAHAKUR @ PRATAP MAHAKUR	M/S.KRUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0006752/2020	SUKANTA KUMAR BISOI	M/S.LAXMAN PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0006753/2020	STATE OF ODISHA CHHABINDRA KUMAR SAMAL VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
410	WP(C)/0006754/2020	STATE OF ODISHA RAJKUMAR SAHOO VS	M/S.NARESH CHANDRA SAHOO VS	// // 0
411	WP(C)/0006755/2020	UNION OF INDIA SUDHANSU SEKHAR PATTNAIK VS	M/S. KRISHNA CHANDRA SAHU VS	// // 0
412	WP(C)/0006756/2020	STATE OF ODISHA SATYANARAYAN SAMAL VS	M/S.ABHIRAM SWAIN VS	// // 0
413	WP(C)/0006757/2020	STATE OF ODISHA SOLOMAN KARADA VS	M/S. KRISHNA CHANDRA SAHU VS	// // 0
414	WP(C)/0006758/2020	STATE OF ODISHA DR.SUKANTA KUMAR JENA VS	SARADA PRASANNA SARANGI VS	// // 0
415	WP(C)/0006759/2020	ANTARYAMI BEHERA NARENDRA KUMAR PATEL VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
416	WP(C)/0006760/2020	STATE OF ORISSA SRINIVAS GANTAYAT VS	M/S. BHABANI PRASAD TRIPATHY VS	// // 0
417	WP(C)/0006761/2020	STATE OF ODISHA NARENDRA KUMAR PATEL VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
418	WP(C)/0006762/2020	STATE OF ODISHA SWADHIN MISHRA VS	M/S.BHAGABAN MOHANTY VS	// // 0
419	WP(C)/0006763/2020	STATE OF ODISHA SUCHITA JENA VS ODISHA ADMINISTRATIVE TRIBUNAL	M/S.MAHENDRA KUMAR SAHOO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0006764/2020	RUTUMBARA PRAGNYA PARIDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
421	WP(C)/0006765/2020	GOKULANANDA NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
422	WP(C)/0006766/2020	LAXMIDHAR BISWAL VS STATE OF ORISSA	SATYABRATA SENAPATI VS	// 0 //
423	WP(C)/0006767/2020	SAROJ KUMAR NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
424	WP(C)/0006768/2020	BIRANCHI PRASAD MISHRA VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
425	WP(C)/0006769/2020	VIKASH KUMAR SINGH VS R.T.O ROURKELA	B.M.SARANGI VS	// 0 //
426	WP(C)/0006770/2020	GOKUL CHANDRA PANDA VS R.T.O JAGATSINGHPUR	B.M.SARANGI VS	// 0 //
427	WP(C)/0006771/2020	BUDHANATH SWAIN VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
428	WP(C)/0006772/2020	ARUP NARAYAN MOHANTY VS STATE OF ODISHA	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
429	WP(C)/0006773/2020	M/S.H.M.CONSTRUCTION VS STATE OF ODISHA	SUBHASHREE MOHANTY VS	// 0 //
430	WP(C)/0006774/2020	PANKAJ KUMAR PRADHAN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
431	WP(C)/0006775/2020	KULAMANI NAYAK	M/S.TANMAY MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		ACCOUNTANT GENERAL (A AND E)		//
432	WP(C)/0006776/2020	M/S.CENTRAL ELECTRONICS LTD	B.P.PANDA	//
		VS	VS	0
		THE MICRO, SMALL AND MEDIUM ENTERPRISES		//
433	WP(C)/0006777/2020	MADHABA SAHOO	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0006778/2020	JAGANNATH SENAPATI	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0006779/2020	SRIKANTA BEHERA	M/S.BRAJA KISHORE PANDA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.		//
436	WP(C)/0006780/2020	ACHYUTANANDA SUTAR	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0006781/2020	PRABHAT KUMAR GHOSH	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0006782/2020	JASOBANTA PANDA	M/S.DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0006783/2020	DAMBURUDHAR MEHER	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0006784/2020	KALI CH.PATRA	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
441	WP(C)/0006785/2020	ITISHREE DAS	M/S.AMIT KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0006786/2020	AJOY KUMAR BHOL	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		DISTRICT AND SESSIONS JUDGE, KHURDA		//
443	WP(C)/0006787/2020	BASANTI SAHOO	S.C.MEKAP	//
		VS	VS	()
		STATE OF ODISHA		//
444	WP(C)/0006788/2020	UMA RANI ROUT	AMAR KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
445	WPCRL/0000024/2020	JAYANTI NAIK	RAMESH CHANDRA BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
446	ABLAPL/0002622/2020	LAXMIPRIYA BEHERA	SIDHARTHA MISHRA	KHANDAGIRI P.S. /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
447	ABLAPL/0002623/2020	SOMNATH NAYAK	SANGRAM RATH	NIMAPADA /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
448	ABLAPL/0002624/2020	NIRANJAN MALLICK	P.R.SINGH	GONDIA /196 /2019
		VS	VS	()
		STATE OF ODISHA		//
449	ABLAPL/0002625/2020	HIMANSHU @ PHULU PARIDA	DEBASIS MISHRA	BIJEPUR /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
450	ABLAPL/0002626/2020	MOHAN NAIK	ARIJEET MISHRA	ANGUL TOWN /256 /2019
		VS	VS	()
		STATE OF ODISHA		//
451	ABLAPL/0002627/2020	DEBARAJ NAIK	SEVATI SOREN	TUMUSINGA /54 /2019
		VS	VS	()
		STATE OF ODISHA		//
452	ABLAPL/0002628/2020	SUSHAMA DAS	ASHOK KUMAR ROUT	MAHANGA /278 /2019
		VS	VS	()
		STATE OF ODISHA		//
453	ABLAPL/0002629/2020	SAROJ SAHOO	SAMBIT RAY	SAHID NAGAR P.S. /680 /2019
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0002630/2020	KAILASH NAYAK VS STATE OF ODISHA	B.K.SAHOO VS	ODAGAON /98 /2018 () //
455	ABLAPL/0002631/2020	JUDHISTIR TARAI VS STATE OF ODISHA	AVIRAM PATRA VS	MANCHESWAR P.S. /70 /2020 () //
456	ABLAPL/0002632/2020	SATYA SWARUP SAMANTARAY @ MILU VS STATE OF ODISHA	B.K.NAYAK VS	BADAGODA P.S. /59 /2020 () //
457	ABLAPL/0002633/2020	ASHOK MANDAL VS STATE OF ODISHA	ROHIT MAHATO VS	KENDRAPARA /25 /2020 () //
458	ABLAPL/0002634/2020	LADU KISHORE DASH VS UNION OF INDIA	PITAMBAR JENA VS	/ /0 () //
459	ABLAPL/0002635/2020	DEEPAK ROUT VS STATE OF ODISHA	K.P.MISHRA VS	PATKURA /20 /2020 () //
460	ABLAPL/0002636/2020	RANJEET MALUA VS STATE OF ODISHA	K.P.MISHRA VS	JARAPADA /176 /2017 () //
461	ABLAPL/0002637/2020	DEBA @ DEBARAJ NAYAK VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANKI /363 /2015 () //
462	ABLAPL/0002638/2020	DIGA JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BINJHARPUR /46 /2020 () //
463	ABLAPL/0002639/2020	KARTICK SAHOO VS STATE OF ODISHA	PARSURAM PANDA VS	BHADRAK RURAL /113 /2020 () //
464	ABLAPL/0002640/2020	SATYABHAMA PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JAJPUR ROAD /50 /2020 () //
465	ABLAPL/0002641/2020	SWEETY SAHANI	JYOTIRMAYA SAHOO	SAHID NAGAR P.S. /80 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0002642/2020	STATE OF ODISHA BARSA BAISALI BEHERA	SIDDHARTHA SAMAL	// CUTTACK VIGILANCE /45 /2019
		VS	VS	()
467	ABLAPL/0002643/2020	STATE OF ODISHA(VIG.) BISWAMBAR ROUT	PARTHA SARATHI NAYAK	// SUKINDA /8 /2020
		VS	VS	()
468	ABLAPL/0002644/2020	STATE OF ODISHA PURNA CH.BEHERA	AMITAV TRIPATHY	// NUAGAON /30 /2012
		VS	VS	()
469	ABLAPL/0002645/2020	STATE OF ODISHA SUBHAKANTA BEHERA	B.SAHOO	// DHENKANAL TOWN /46 /2020
		VS	VS	()
470	ABLAPL/0002646/2020	STATE OF ODISHA SMRUTI RANJAN SAMAL@BANTI	PRAVASH CHANDRA JENA	// SAHID NAGAR P.S. /74 /2020
		VS	VS	()
471	ABLAPL/0002647/2020	STATE OF ODISHA GOPABANDHU MALLIK	B.S.DASPARIDA	// MAHAKALPARA /4 /2020
		VS	VS	()
472	ABLAPL/0002648/2020	STATE OF ODISHA RAKESH MISHRA	UMAKANTA BARIK	// BARGAON /51 /2013
		VS	VS	()
473	ABLAPL/0002649/2020	STATE OF ODISHA PRAMOD KUMAR PANDA	S.MOHAPATRA	// CHOUDWAR /40 /2015
		VS	VS	()
474	ABLAPL/0002650/2020	STATE OF ODISHA SANJAY KUMAR MAHARANA	JYOTIRMAYA SAHOO	// BERHAMPUR SADAR /35 /2020
		VS	VS	()
475	ABLAPL/0002651/2020	STATE OF ODISHA REETANJALI SANDHA	BASANTA KUMAR DAS	// / /0
		VS	VS	()
476	ABLAPL/0002652/2020	STATE OF ODISHA JITENDRA KUAMR PRADHAN	AMITAV TRIPATHY	// FATEGARH /110 /2014
		VS	VS	()

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FILING REPORT AS ON :19/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0002653/2020	STATE OF ODISHA ANANTA PRASAD MEHER VS	SURYA NARAYAN PATNAIK VS	// BARGARH /51 /2020 ()
478	ABLAPL/0002654/2020	STATE OF ODISHA MANOJ BAIRIGANJAN VS	PRAVASH CH.JENA VS	// KHURDA SADAR /36 /2012 ()
479	ABLAPL/0002655/2020	STATE OF ODISHA PRASANTA PRADHAN VS	K.P.MOHANTY VS	// PIPLI /46 /2020 ()
480	ABLAPL/0002656/2020	STATE OF ODISHA NITYANANDA SAHANI VS	JYOTIRMAYA SAHOO VS	// SAHID NAGAR P.S. /80 /2020 ()
481	ABLAPL/0002657/2020	STATE OF ODISHA RAKESH MISHRA VS	UMAKANTA BARIK VS	// BARGAON /52 /2013 ()
482	ABLAPL/0002658/2020	STATE OF ODISHA ASHOK KUMAR BEHERA VS	BISWARANJAN DALAI VS	// / /0 ()
483	ABLAPL/0002659/2020	STATE OF ODISHA SUNIL KUJUR VS	BISWARANJAN DALAI VS	// BARGAON /117 /2019 ()
484	ABLAPL/0002660/2020	STATE OF ODISHA MANOJ BEHURA @ MANOJ KUMAR BEURA VS	SOBHAN PANIGRAHI VS	// AUL /35 /2020 ()
485	ABLAPL/0002661/2020	STATE OF ODISHA DINESH KUMAR AGRAWALLA @ DINU AGRAWALLA VS	SATYAJIT BRATA PANDA VS	// PADAMPUR /207 /2019 ()
486	ABLAPL/0002662/2020	STATE OF ODISHA TULASI SANDHA VS	MANAS CHAND VS	// BODEN /115 /2014 ()
487	ABLAPL/0002663/2020	STATE OF ODISHA BISWANATH SETHY VS STATE OF ODISHA	MANAS CHAND VS	// PATKURA /396 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0002664/2020	MANTU MALLIK VS STATE OF ODISHA	LAXMAN BHOI VS	DELANGA /61 /2019 () //
489	ABLAPL/0002665/2020	KHATURAM AGARWAL VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	BOLANGIR TOWN /74 /2019 () //
490	ABLAPL/0002666/2020	JOGEN @ GAGAN MALİK @ GAGAN BIHARI MISHRA VS STATE OF ODISHA	PRANIK KUMAR RAY VS	BHADRAK RURAL /106 /2020 () //
491	ABLAPL/0002667/2020	SATYANARAYAN MISHRA VS STATE OF ODISHA	PRASANA KUMAR MISHRA VS	KHANDAPARA /42 /2020 () //
492	ABLAPL/0002668/2020	SUNIL SINGH @ SUNIL KUMAR SINGH VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	RAIBANIA /83 /2019 () //
493	ABLAPL/0002669/2020	DINESH PRASAD VS STATE OF ODISHA	NIBEDITA MOHANTY VS	TANGARPALI /23 /2020 () //
494	ABLAPL/0002670/2020	BIDESHI @ BIDESI SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /289 /2019 () //
495	ABLAPL/0002671/2020	DIPAK SAHU @ DIPAK KUMAR SAHU VS STATE OF ODISHA	S.N.MISHRA-4 VS	BADACHANA /07 /2020 () //
496	ABLAPL/0002672/2020	GYANARANJAN SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /217 /2019 () //
497	ABLAPL/0002673/2020	SUNEET KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
498	ABLAPL/0002674/2020	SUNA BEHERA @ MALKHATU BEHERA VS STATE OF ODISHA	D.R.SWAIN VS	MURIBAHAL /26 /2020 () //
499	ABLAPL/0002675/2020	INDRAMANI JENA	SATYABRATA MOHANTY	CHANDANPUR /35 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0002676/2020	STATE OF ODISHA MOTILAL AGARWAL	SUVASHISH PATTANAİK	// BOLANGIR TOWN /74 /2019
		VS	VS	()
501	ABLAPL/0002677/2020	STATE OF ODISHA KAILASH DAS	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /233 /2019
		VS	VS	()
502	ABLAPL/0002678/2020	STATE OF ODISHA ARCHANA DEY	ASIT KUMAR JENA	// MALKANGIRI /258 /2018
		VS	VS	()
503	ABLAPL/0002679/2020	STATE OF ODISHA ROSITA SUBHADARSHANI	PRADIPTA VARMA	// EOW,BHUBANESWAR /17 /2019
		VS	VS	()
504	ABLAPL/0002680/2020	STATE OF ODISHA JITENDRA GURU	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /36 /2016
		VS	VS	()
505	ABLAPL/0002681/2020	STATE OF ODISHA DEBADUTTA PANDA	ANJAN KUMAR BISWAL	// BURLA /25 /2020
		VS	VS	()
506	WPC(OA)/0001925/2019	STATE OF ODISHA HARE KRUSHNA MALLICK	M/S.R.K.BISOI	// //
		VS	VS	()
507	WPC(OAC)/0000387/2014	STATE OF ODISHA TAPASH BISWAL	M/S.K.K.SWAIN	// //
		VS	VS	()
508	WPC(OAC)/0000587/2019	STATE OF ODISHA LATA PRADHAN	DR.J.K.LENKA	// //
		VS	VS	()
509	WPC(OAC)/0000786/2017	STATE OF ODISHA BALABHADRA PRASAD ROUT	M/S.B.S.TRIPATHY	// //
		VS	VS	()
510	WPC(OAC)/0001883/2013	STATE OF ODISHA DHANIRAM JOSHI	BIKRAM CHANDRA GHADEI	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WPC(OAC)/0002397/2011	STATE OF ODISHA SACHINDRA MOHAPATRA VS	M/S.DILLIP RAY VS	// // 0
512	WPC(OAC)/0002807/2018	STATE OF ODISHA SURYAKANTA MOHANTY VS	M/S.S.K.SAMAL VS	// // 0
513	CONTC(CPC)/0000312/2016	STATE OF ODISHA KALPANA BEHERA VS RANJAN CHOPRA,COMMNR.CUM SECY.	GYANENDRA CHANDRA SWAIN VS	// // 0
514	CONTC(CPC)/0000484/2016	JOGENDRA BISWAL VS MANOJ AHUYA, IAS	M/S.G.A.R.DORA VS	// // 0
515	RVWPET(RPC)/0000002/2018	STATE OF ODISHA VS MAMATA DEI	STANDING COUNSEL, SME CELL VS	// // 0
516	RVWPET(RPC)/0000029/2018	STATE OF ODISHA VS SUBASH CHANDRA DAS	STANDING COUNSEL VS	// // 0

ORISSA HIGH COURT

MISC CASES FILED on :19/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2020 CRP/1/2020	M/S.NALCO-MP	M/S.N.R.ROUT
2	9/2020 ARBA/8/2020	M/S. NALCO.-MP	M/S. R.K.RATH
3	13/2020 STREV/7/2020	STATE OF ODISHA-MP	S.C. (COMMERCIAL TAXES)
4	14/2020 STREV/7/2020	STATE OF ODISHA-MP	S.C. (COMMERCIAL TAXES)
5	15/2020 STREV/7/2020	STATE OF ODISHA-MP	S.C. (COMMERCIAL TAXES)
6	17/2020 JCRLA/3/2017	NILAMBARA GADAPURIA-MP	MR.ARUNENDRA MOHANTY
7	23/2020 RFA/1/2015	PRAFULLA KU.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
8	38/2020 MATA/142/2016	ANITA PADHI-MP	M/S.MALAYA KU.MISHRA
9	50/2020 CRLMP/269/2020	KHAGENDRA SETHI-MP	BALARAM NAYAK
10	51/2020 CRLMP/269/2020	KHAGENDRA SETHI-MP	BALARAM NAYAK
11	74/2020 TRP(C)/435/2019	PRASANTA KU.MAHARANA-MP	M/S.K.C.NAYAK
12	76/2020 WPC(OAC)/1883/2013	DHANIRAM JOSHI-MP	BIKRAM CHANDRA GHADEI
13	81/2020 RPFAM/18/2019	JAGANNATH JENA-MP	RAGHUNATH DAS MOHAPATRA
14	82/2020 RPFAM/56/2020	ACHYUTA DAS @ ACHYUTA KU.DAS-MP	SURENDRA KUMAR BISWAL
15	83/2020 RPFAM/56/2020	ACHYUTA DAS @ ACHYUTA KU.DAS-MP	SURENDRA KUMAR BISWAL
16	84/2020 RPFAM/57/2020	NAROTTAMA PADHI-MP	PRAFULLA KUMAR JENA
17	85/2020 RPFAM/58/2020	D. GANESH CH. PATRA-MP	MR.S.K.MOHANTY
18	120/2020 RSA/318/2003	REBATI DEI-MP	M/S. N.C.PATI
19	121/2020 RSA/65/2020	BHIMSEN SAHOO-MP	SUSUANTA KUMAR DASH
20	151/2020 WA/106/2020	RAJADHANI DAINIKA HAT BYABASAYEE SANGHA-MP	SIDDHARTHA PRASAD MISHRA
21	152/2020 WA/107/2020	GAUTAMANJAN MOHANTY-MP	TRILOCHAN PANIGRAHI
22	153/2020 WA/105/2020	PURNA CHANDRA JENA-MP	JITENDRA KUMAR DIGAL
23	154/2020 WA/108/2020	MAHALAXMI MOHAPATRA-MP	SUJATA JENA
24	155/2020 WA/109/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA (NESCO)-MP	RAMESH CH ACHARYA
25	156/2020 BLAPL/10958/2019	RAMA CHANDRA MALLICK-MP	A.K.MOHAPATRA
26	156/2020	SANJAY PATRA-MP	AMIT PRASAD BOSE

27	WA/110/2020 157/2020 BLAPL/1124/2020	ABHILASH SARKAR-MP	B.S.DASPARIDA
28	157/2020 WA/110/2020	SANJAY PATRA-MP	AMIT PRASAD BOSE
29	158/2020 BLAPL/1337/2020	SUJAN KUMAR SAHOO-MP	R.N.BISWAL
30	158/2020 WA/112/2020	SANJAY PATRA-MP	AMIT PRASAD BOSE
31	159/2020 WA/112/2020	SANJAY PATRA-MP	AMIT PRASAD BOSE
32	160/2020 WA/113/2020	STATE and ORS.-MP	A.S.C.
33	161/2020 WA/114/2020	PRADIPTA KUMAR MISHRA-MP	AVIJIT MISHRA
34	162/2020 BLAPL/369/2020	BABUL SINGH KHUNTIA @ LAKHAN-MP	SUBRATA PANDA
35	163/2020 BLAPL/14/2020	DEBA @ RUPA @ TALA BARAJA-MP	SUBRATA PANDA
36	164/2020 BLAPL/19/2020	DEBA @ RUPA @ TALA BARAJA-MP	SUBRATA PANDA
37	165/2020 BLAPL/17/2020	DEBA @ RUPA @ TALA BARAJA-MP	SUBRATA PANDA
38	166/2020 BLAPL/1669/2020	BUDU MEHER-MP	SAMIR KUMAR MISHRA
39	170/2020 FAO/996/2019	GENERAL MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.C. ODDAM MP KHAN	
40	171/2020 FAO/196/2020	MAHENDRA PR.GIRI-MP	PRASANTA KUMAR SATAPATHY
41	172/2020 FAO/1030/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. PRASANTA MP MAHALI	PRASANTA KUMAR MAHALI
42	173/2020 FAO/36/2020	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD. PRASANTA MP MAHALI	PRASANTA KUMAR MAHALI
43	174/2020 FAO/1029/2019	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
44	192/2020 CRLREV/153/2020	SITIKANTA SARANGI-MP	GOURIMOHAN RATH
45	193/2020 CRLREV/97/2020	RAMESH CHANDRA SAHU-MP	SIRISH CHANDRA TRIPATHY
46	194/2020 CRLREV/249/2003	BASANTA KUMAR DAS-MP	M/S.AMITAV DAS
47	196/2020 CRLREV/38/2020	AMULYA RANA-MP	ANJAN KU BISWAL
48	197/2020 CRLREV/154/2020	ASHOK SARAF-MP	MOHENDRA KUMAR MOHAPATRO
49	198/2020 CRLREV/155/2020	SK.RAJU @ RAJU-MP	B.S.DASPARIDA
50	201/2020 MACA/105/2020	KHATI KISAN-MP	PRADEEP KUMAR MISHRA
51	202/2020 MACA/106/2020	HIRA AGARWAL-MP	PRADEEP KUMAR MISHRA
52	203/2020 CMP/201/2020	SIBA PRASAD DAS-MP	K.M.H.NIAMATI
53	203/2020 MACA/107/2020	ASHAMATI PRADHAN-MP	PRADEEP KUMAR MISHRA
54	204/2020 CMP/874/2018	SUBHASISH ROY-MP	M/S.SAMBIT RATH
55	204/2020 MACA/108/2020	MONALISA PARIDA @ PATRA-MP	DURGA CHARAN DEY
56	205/2020 CMP/204/2020	ASHEEMA SAMANTRAY-MP	ASHOK KU MOHAPATRA 1
57	205/2020 MACA/109/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AMR MP ALI KHAN	

58	206/2020 CMP/205/2020	ALEKHA BEHERA-MP	SAMIR KUMAR MISHRA
59	206/2020 MACA/110/2020	NATIONAL INSURANCE CO. LTD.-MP	M/S. B.N.UDGATA
60	207/2020 CMP/206/2020	NEPOLIEON @ NEPU BEHERA-MP	SAMIR KUMAR MISHRA
61	207/2020 MACA/110/2020	NATIONAL INSURANCE CO. LTD.-MP	M/S. B.N.UDGATA
62	208/2020 MACA/110/2020	NATIONAL INSURANCE CO. LTD.-MP	M/S. B.N.UDGATA
63	209/2020 CMP/207/2020	MEDATANIGOVINDA-MP	D.R.SUNDARAY
64	209/2020 MACA/1425/2016	M/S.NATIONAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
65	210/2020 MACA/1208/2018	B.M.,RELIANCE G.I.CO.LTD.-MP	M/S.G.P.DUTTA
66	245/2020 RVWPET/135/2020	UNION OF INDIA-MP	SIDHARTHA SANKAR MOHAPATRA
67	246/2020 RVWPET/135/2020	UNION OF INDIA-MP	SIDHARTHA SANKAR MOHAPATRA
68	247/2020 RVWPET/136/2020	UNION OF INDIA-MP	SIDHAERTHA SANKAR MOHAPATRA
69	248/2020 RVWPET/136/2020	UNION OF INDIA-MP	SIDHAERTHA SANKAR MOHAPATRA
70	249/2020 RVWPET/75/2020	M/S.ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
71	250/2020 RVWPET/76/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
72	251/2020 RVWPET/77/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
73	252/2020 RVWPET/78/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
74	253/2020 RVWPET/79/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
75	254/2020 RVWPET/80/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
76	255/2020 RVWPET/81/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
77	256/2020 RVWPET/82/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
78	257/2020 RVWPET/83/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
79	258/2020 RVWPET/84/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
80	259/2020 RVWPET/85/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
81	260/2020 RVWPET/86/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
82	261/2020 RVWPET/87/2020	M/S. ODISHA STATE BEVERAGES CORPORATION LIMITED	RAMESH SAHOO
83	262/2020 RVWPET/88/2020	M/S.ODISHA STATE BEVERAGES CORPORATION LTD.-MIRAMESH SAHOO	MIRAMESH SAHOO
84	263/2020 RVWPET/89/2020	M/S.ODISHA STATE BEVERAGES CORPORATION LTD.-MIRAMESH SAHOO	MIRAMESH SAHOO
85	321/2020 CRLA/289/2013	TIKINA@BHAGIRATHI SE-MP	M/S.RAJJEET ROY
86	322/2020 CRLA/323/2018	SUDHIR BHUKTA-MP	M/S.BIJAYA LAXMI TRIPATHY
87	323/2020 CRLA/680/2017	PAPU@DEEPAK KUMAR PADHI-MP	M/S.JITENDRA SAMANTARAY
88	324/2020 CRLA/355/2017	AKHAYA KUMAR BEHERA-MP	M/S.BINAYA KUMAR MOHANTY
89	325/2020	BASANTA BAGARTY-MP	PRASHANTA KUMAR NAYAK

90	CRLA/152/2020 326/2020	BASANTA BAGARTY-MP	PRASHANTA KUMAR NAYAK
91	CRLA/152/2020 326/2020	SUSANTA KU.PRADHAN-MP	M/S.HIMANSHU SEKHAR MISHRA
92	CRLMC/1642/2018 327/2020	LIBERTY HOUSE GROUPS PTE.LTD-MP	M/S.SASWAT K.ACHARYA MR.R.RATH
93	CRLMC/1972/2019 328/2020	RAJENDRA SAMAL@ NIRUA-MP	YUVRAJ PAREKH
94	CRLMC/581/2020 329/2020	BRAJESH SINGH-MP	SATYABARATA PRADHAN
95	CRLMC/585/2020 330/2020	MANOJ KUAMR JENA-MP	AMITAV TRIPATHY
96	CRLMC/588/2020 331/2020	MANAS KUMAR MAHAPATRA-MP	B.S.DASPARIDA
97	CRLMC/589/2020 332/2020	SIBA SATYENDRA RAJ-MP	LINGARAJ DASH
98	CRLMC/590/2020 333/2020	BINOD MUDULI-MP	PRASANNA KUMAR BEHERA
99	CRLMC/591/2020 334/2020	BIJAYINI PATRO-MP	AMITAV TRIPATHY
100	CRLMC/592/2020 335/2020	NARAYAN CHANDRA SWAIN-MP	D.R.SUNDARAY
101	CRLMC/595/2020 336/2020	PAPU@KAPILASH PRADHAN-MP	ASHOK KUMAR MOHAPATRA 1
102	CRLMC/596/2020 337/2020	ARABINDA MISHRA-MP	DEEPAK KUMAR DAS
103	CRLMC/600/2020 338/2020	DIBAKAR LENKA-MP	PRAVASH CH.JENA
104	CRLMC/601/2020 2837/2020	ARSS INFRASTRUCTURE PROJECTS LIMITED-MP	M/S.SARADA P.SARANGI
105	WP(C)/6529/2020 2838/2020	ANIL CONTRACTORS PRIVATE LIMITED-MP	M/S.SARADA P.SARANGI
106	WP(C)/6530/2020 2839/2020	M/S. ARSS DEVELOPERS LIMITED-MP	M/S.SARADA P.SARANGI
107	WP(C)/6531/2020 2840/2020	M/S. ANANDA PHARMA-MP	M/S. PRASHANTA KUMAR NAYAK
108	WP(C)/6533/2020 2841/2020	BIJAYA KUMAR TRIPATHY-MP	M/S.AMITAV DAS
109	WP(C)/6540/2020 2842/2020	APANA KUMAR BHOI-MP	M/S.PARTHA SARATHI NAYAK
110	WP(C)/6543/2020 2843/2020	UNION OF INDIA-MP	STANDING COUNSEL
111	WP(C)/6545/2020 2844/2020	SUSANTA KUMAR RANA-MP	M/S.SAMEER KUMAR DAS
112	WP(C)/6555/2020 2845/2020	SACHIDANANDA ROUSTRAY-MP	M/S.SANGRAM RATH
113	WP(C)/3857/2020 2846/2020	DUSMANTA KU.SAHU-MP	M/S.SANGRAM RATH
114	WP(C)/3855/2020 2847/2020	DEBENDRA KUMAR JENA @ DEBARAJ JENA @ DEBA JENA-MP	M/S.PRAFULLA CHANDRA DAS
115	WP(C)/6560/2020 2848/2020	SUBARNAMUKHI SHG,JIRITAL-MP	BANSHIDHAR BAUG
116	WP(C)/11817/2019 2849/2020	SUBARNAMUKHI SHG,JIRITAL-MP	M/S.AMITAV DAS
117	WP(C)/11817/2019 2850/2020	RAUTA RAUTARANI SHG-MP	BANSHIDHAR BAUG
118	WP(C)/11818/2019 2851/2020	RAUTA RAUTARANI SHG-MP	M/S.AMITAV DAS
119	WP(C)/11818/2019 2852/2020	KALIMATA SHG,BASTA-MP	BANSHIDHAR BAUG
120	WP(C)/11821/2019 2853/2020	KALIMATA SHG,BASTA-MP	M/S.H.K.MAHALI

121	2854/2020 WP(C)/6571/2020	KANHU RANJAN PATTANAYAK-MP	SASWATI MOHAPATRA
122	2855/2020 WP(C)/6572/2020	BINOD KUMAR MISHRA-MP	M/S.SIDHARTHA DAS
123	2856/2020 WP(C)/6574/2020	M/S.MAA KANAK DURGA ENTERPRISES-MP	SUKANTA KUMAR DALAI
124	2857/2020 WP(C)/27203/2017	THE BRANCH MANAGER SHRIRAM LIFE INSURANCE COMPANY LTD-MP	MD.G.MDUTTA
125	2858/2020 WP(C)/6577/2020	BHARAT CHANDRA BHUYAN-MP	M/S.GOKULANANDA PADHI
126	2859/2020 WP(C)/6578/2020	HDFC SECURITIES LIMITED-MP	M/S.INDRAMANI SAHOO
127	2860/2020 WP(C)/2911/2020	CHAITANYA KUMAR MOHANTA-MP	M/S.SAMEER KUMAR DAS
128	2861/2020 WP(C)/6598/2020	MAHAVIR COLOUR STORE-MP	M/S. MD.G.MADANI
129	2862/2020 WP(C)/6453/2020	AHALYA GHADEI-MP	M/S.UMAKANT SAHOO
130	2863/2020 WP(C)/6604/2020	NILAMADHAB JOSHI-MP	M/S. SUBRAT KUMAR DSAS
131	2864/2020 WP(C)/6606/2020	M/S.BIG BUILD INFRASTRUCTURES AND CO.-MP	M/S.PRABODHA CH.NAYAK
132	2865/2020 WP(C)/6639/2020	SK.TALIM ALI-MP	CHANDRAKANTA NAYAK
133	2866/2020 WP(C)/6642/2020	PURANJAN MAITY-MP	M/S.MANOJ PANIGRAHI
134	2867/2020 WP(C)/6644/2020	SOURAV SWAIN-MP	M/S. SIDHARTHA RAY
135	2868/2020 WP(C)/6647/2020	ASHOKA KUMAR DAS-MP	M/S. B.S.TRIPATHY.1
136	2869/2020 WP(C)/6651/2020	M/S.TRUPTI ENTERPRISERS-MP	M/S.BASUDEV BARIK
137	2870/2020 WP(C)/6654/2020	ODISCIENCE RESOURCES PRIVATE LIMITED-MP	M/S.SIBA NARAYAN BISWAL
138	2871/2020 WP(C)/6655/2020	MONALISHA SAHOO-MP	M/S.SANTOSH KUMAR DASH
139	2872/2020 WP(C)/27772/2013	MGT.OF VPOM/S.INDI-MP	M/S.NARENDRA K.MISHRA
140	2873/2020 WP(C)/6659/2020	SK.NAIMUL HAK-MP	M/S.CHOUDHURY PRASANTA KUMAR MISHRA
141	2874/2020 WP(C)/6663/2020	KASMI RANJAN SUKUMAR-MP	M/S.RAJENDRA KUMAR PRADHAN
142	2875/2020 WP(C)/3803/2020	ANUP KUMAR KAYAL-MP	BISWA PRAKASH DHAL
143	2876/2020 WP(C)/2021/2020	SIDHESWAR PANDA-MP	BISWA PRAKASH DHAL
144	2877/2020 WP(C)/6665/2020	SARITA BHARIMALLA-MP	M/S.SANTOSH KUMAR NANDA
145	2878/2020 WP(C)/6668/2020	SRINIVAS BEHERA-MP	M/S.H.N.TRIPATHY
146	2879/2020 WP(C)/6670/2020	PRAKASH CHANDRA MAHARANA-MP	M/S.SIVA SANKAR CHAINI
147	2880/2020 WP(C)/6672/2020	JAYANTA KUMAR MOHANTY-MP	M/S.NIRANJAN LENKA
148	2881/2020 WP(C)/6674/2020	RANJAN KUMAR MISHRA-MP	M/S.SRINIBASH SATAPATHY
149	2882/2020 WP(C)/5258/2020	SNIGDHA MOHANTY-MP	M/S.NIRANJAN SINGH (1)
150	2883/2020 WP(C)/5258/2020	SNIGDHA MOHANTY-MP	M/S.NIRANJAN SINGH (1)
151	2884/2020 WP(C)/4669/2020	SANTOSH KUMAR JAYASINGH-MP	M/S.SHAKTI DATTA TRIPATHY
152	2885/2020	AJAYA K.MOHAPATRA-MP	M/S.AJODHYA R.DASH

153	WP(C)/2697/2012 2886/2020	AJAYA K.MOHAPATRA-MP	M/S.AJODHYA R.DASH
154	WP(C)/2697/2012 2887/2020	HDFC BANK LTD.-MP	M/S.RAJJEET ROY
155	WP(C)/6680/2020 2888/2020	NATABAR PANDA-MP	SIDHESWAR MALLIK
156	WP(C)/6682/2020 2889/2020	DHARMANANDA MISHRA-MP	BIKRAM SENAPATI
157	WP(C)/6681/2020 2891/2020	MEDIAID MARKETING SERVICES-MP	M/S.MANMAYA KUMAR DASH
158	WP(C)/6685/2020 2892/2020	VISHAL FERRO ALLOYS PVT LTD-MP	M/S.AVIJIT PATNAIK
159	WP(C)/6456/2020 2894/2020	UTTAM KUMAR TAREI-MP	M/S. ADITYA KUMAR MOHAPATRA
160	WP(C)/6683/2020 2895/2020	KANHU SAMANTRAY-MP	M/S.M.R.MOHAPATRA
161	WP(C)/6690/2020 2896/2020	NITYANANDA BISWAL-MP	M/S.BIRAJA PRASANNA DAS
162	WP(C)/6693/2020 2897/2020	RASANANDA MOHARANA-MP	M/S.SUBASH CHANDRA PUSPALAKA
163	WP(C)/6696/2020 2898/2020	RANGALATA ROUT-MP	M/S.PRAFULLA KUMAR RATH
164	WP(C)/6695/2020 2899/2020	STATE OF ODISHA-MP	M/S.SR.STANDING COUNSEL (S AND ME)
165	WP(C)/6698/2020 2900/2020	STATE OF ODISHA-MP	M/S.SR.STANDING COUNSEL (S AND ME)
166	WP(C)/6698/2020 2901/2020	STATE OF ODISHA-MP	M/S.SR.STANDING COUNSEL (S AND ME)
167	WP(C)/6702/2020 2902/2020	KANDARPA JANI-MP	M/S.BIKRAM CHANDRA GHADEI
168	WP(C)/6703/2020 2903/2020	SYNDICATE BANK-MP	M/S.LAXMIDHAR PANGARI
169	WP(C)/6704/2020 2904/2020	NANDA MAJHI-MP	M/S.BIKRAM CHANDRA GHADEI
170	WP(C)/6705/2020 2905/2020	M/S.TRL KROSAKI REFRACTORIES LTD.-MP	M/S.SANDIPANI MISRA
171	WP(C)/24034/2019 2906/2020	SANTOSH KUMAR MOHAPATRA-MP	M/S.DIGAMBAR SETHI
172	WP(C)/6711/2020 2909/2020	BIDYADHAR JENA-MP	M/S.N.C.PATI
173	WP(C)/1586/2004 2910/2020	BIDYADHAR JENA-MP	M/S.N.C.PATI
174	WP(C)/1594/2004 2911/2020	BIDYADHAR JENA-MP	M/S.N.C.PATI
175	WP(C)/1595/2004 2912/2020	LOKANATH MOHARANA-MP	M/S.SOUBHAGYA S.DAS
176	WP(C)/6714/2020 2913/2020	DURGA BALLAV MISHRA-MP	B.S.TRIPATHY (1)
177	WP(C)/6716/2020 2914/2020	APARNA SAMAL-MP	UPENDRA KUMAR SAMAL
178	WP(C)/6723/2020 2915/2020	GOBINDA CHANDRA SETHI-MP	G.K.NANDA
179	WP(C)/502/2020 2916/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES-MP	M/S.SASWAT DAS
180	WP(C)/6731/2020 2917/2020	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY-MP	M/S.ANANDA CHANDRA SWAIN
181	WP(C)/6733/2020 2918/2020	M/S.RANISATI TRANSPORT-MP	M/S.PRADEEP KUMAR DAS
182	WP(C)/6734/2020 2919/2020	PANCHU PADMA WOMEN MULTIPURPOSE CO OPERATIVE SOCIETY-KUDMOHANTY	M/S.SOMNATH KUDMOHANTY
183	WP(C)/6737/2020 2920/2020	PRAVATI SAHOO-MP	M/S.BIBHUTI RANJAN MOHANTY
	WP(C)/6740/2020		

184	2923/2020 WP(C)/6751/2020	DR.PRATAP KUMAR MAHAKUR @ PRATAP MAHAKUR-MP	M/S. ARJUNA CH.BEHERA
185	2924/2020 WP(C)/6749/2020	MITHUN KUMAR MALLICK-MP	SHASHIBHUSAN JENA
186	2925/2020 WP(C)/6754/2020	RAJKUMAR SAHOO-MP	M/S.NARESH CHANDRA SAHOO
187	2926/2020 WP(C)/6756/2020	SATYANARAYAN SAMAL-MP	M/S.ABHIRAM SWAIN
188	2927/2020 WP(C)/2429/2018	JOGENDRA KU.DAS-MP	M/S.BHAKTAHARI MOHANTY
189	2928/2020 WP(C)/2429/2018	JOGENDRA KU.DAS-MP	M/S.BHAKTAHARI MOHANTY
190	2929/2020 WP(C)/6766/2020	LAXMIDHAR BISWAL-MP	SATYABRATA SENAPATI
191	2930/2020 WP(C)/6772/2020	ARUP NARAYAN MOHANTY-MP	M/S.ADITYA KUMAR MOHAPATRA
192	2931/2020 WP(C)/6773/2020	M/S.H.M.CONSTRUCTION-MP	SUBHASHREE MOHANTY
193	2932/2020 WP(C)/6775/2020	KULAMANI NAYAK-MP	M/S.TANMAY MISHRA
194	2933/2020 WP(C)/6776/2020	M/S.CENTRAL ELECTRONICS LTD-MP	B.P.PANDA
195	2935/2020 WP(C)/4300/2020	SOUMYA RANJAN PUROHIT-MP	M/S.AMITABH PRADHAN
196	2936/2020 WP(C)/6787/2020	BASANTI SAHOO-MP	S.C.MEKAP
197	2/2020 MA/683/1997	N.I.A.CO-MP	
198	35/2020 MATA/2/2018	LAXMIPRIYA DAKUA@BEHERA-MP	
199	36/2020 MATA/2/2018	LAXMIPRIYA DAKUA@BEHERA-MP	
200	37/2020 MATA/2/2018	LAXMIPRIYA DAKUA@BEHERA-MP	
201	49/2020 CRLMP/818/2018	BIRANCHI NARAYAN KHUNTIA-MP	
202	52/2020 CRLMP/51/2020	NIRANJAN SANDHA-MP	
203	86/2020 RPFAM/48/2020	KHAGENDRA SETHI-MP	
204	159/2020 BLAPL/5185/2017	DILLIP JENA-MP	BIBHUTI RANJAN MOHNATY
205	160/2020 BLAPL/711/2020	SONU @ KANHU PRADHAN-MP	
206	161/2020 BLAPL/11021/2019	SONU @ KANHA @ KANHU PRADHAN-MP	
207	191/2020 CRLREV/738/2019	UDAYANATH CHHOTARAY-MP	
208	195/2020 CRLREV/187/2014	PRASANNA KU.SUBUDHI-MP	
209	200/2020 MACA/456/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.,ANGUL-MP	
210	208/2020 CMP/1097/2019	KAMINI DEI-MP	RAMAKANTA NAYAK
211	299/2020 ABLAPL/538/2020	MANGULI CHARAN BEHERA-MP	
212	300/2020 ABLAPL/9500/2019	GEETANJALI PARIDA-MP	
213	301/2020 ABLAPL/27/2017	GANDHI SAHU@KARUNAKAR SAHU-MP	
214	302/2020 ABLAPL/7221/2018	A.SIMANCHALA PATRA-MP	
215	303/2020	RAMAKANTA ROUT-MP	

216	ABLAPL/10543/2019 304/2020	KSHIROD KUMAR MENDILI-MP	
217	ABLAPL/301/2020 320/2020	SARAT CHANDRA PANI-MP	
218	CRLA/373/2015 2893/2020	RAJESH KU.GADODIA-MP	
219	WP(C)/1566/2004 2907/2020	GOPAL CHANDRA SATAPATHY-MP	BISWAJIT PASAYAT
220	WP(C)/8047/2015 2908/2020	MAHESWAR SENAPATI-MP	
221	WP(C)/21414/2019 2921/2020	NUR BIRI WORKSPLTD-MP	
222	WP(C)/9643/2003 2922/2020	KUNI APATA-MP	
223	WP(C)/20017/2019 2934/2020	BHUTI BHUYAN-MP	
	WP(C)/8426/2016		